

Title: Regarding rights and privileges of members and House.

SHRI S.S. PALANIMANICKAM (THANJAVUR): Sir, I want to draw the attention of the hon. Speaker to one issue. ...(*Interruptions*)

MR. SPEAKER : Let me listen to his statement also.

...(*Interruptions*)

SHRI S.S. PALANIMANICKAM : Sir, I wish to speak regarding the rights of the Members of this House and the privileges of this House. Yesterday, in Chennai, one of the sitting Members of this House, Shri Vaiko, was allowed by a single Judge of the High Court to take part in the discussion on the POTA (Amendment) Bill in this House. In the midnight, it was cancelled by two sitting Judges of the High Court. ...(*Interruptions*) This practice is going on. I want to know how this House is going to protect the rights of the Members and how the privileges of the Members of this House are going to be protected. Through you I would request the leaders of various parties of this House to kindly evolve a mechanism to save the rights of the Members from another equal body, another limb of democracy. I would request the hon. Members to kindly consider it. ...(*Interruptions*)

**श्री राम विलास पासवान (हाजीपुर)** : अध्यक्ष महोदय, मैंने दलित, मुसलमानों के बारे में आपको नोटिस दिया था।

MR. SPEAKER : I am going to allow you a Calling Attention on this issue tomorrow. Otherwise, if it is not possible tomorrow for some other reason, it will be allowed on the day after tomorrow.

I will go to the Question Hour now.